

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 445/2000
(OA. 1422/1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

GOPAL SEAL & ORS.

-VS-

UNION OF INDIA & ORS. (S.E.RLY.)

For the applicant(s) : Mr. B.C. Sinha, counsel

For the respondents : Mr. S. Chowdhury, counsel
(opposite party)

Heard on : 17.8.2000

Order on : 17.8.2000

ORDER

D.Purkayastha, J.M. :-

Heard 1st counsel of both the parties. Prayer of the applicant for early hearing of this case is allowed. O.A. will appear for hearing on 3.11.2000. M.A. stands disposed of.

G.S.M.

G.S. MAINGI
MEMBER(A)

D.P.P.
D.PURKAYASTHA
MEMBER (J)

a.m.